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- arrived from the United States of America along with his devotees
- (c) Collector of Customs, Delhi reported that in addition to the confiscation of the seized goods, for which an order has already been passed, show cause notices for imposing personal penalties under Section 112 of the Customs Act, 1962 are shortly being issued to Balyogeshwar, Shri Behari Singh and Miss Jan Apter. Director of Enforcement has also issued Show cause notice against Shri Behari Singh under Foreign Exchange Regulations Act.

Submission of a Memorandum by Government Central Employees working in Pali re: House Rent Allowance

5769. SHRI M. C. DAGA: Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Government employees working in Pali (Rajasthan) have submitted a memorandum to the Central Government demanding House Rent Allowance: and
- (b) if so. the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI K. R. GANESH): (a) Yes.

(b) It has been decided to classify Pali (Rajasthan) as a 'C' Class town for the purpose of grant of house rent allowance to the Central Government employees stationed there. Necessary orders in this regard are likely to issue shortly.

Number of Central Government Pensioners

5770. SHRI SUKHDEO PRASAD VERMA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have any data regarding the number of Central Government pensioners at present; and
- (b) if so, the number of such pensioners whose incomes are below

poverty line according to present standard laid down by Government in this behalf?

Written Answers

THE MINISTER OF STATE IN HE MINISTRY OF FINANCE THE MINISTRY FINANCE (SHRI K. R. GANESH): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible,

Setting up of a Committee to Review the Existing Fiscal and other Incentives for Hotel Industry

5771. SHRI R. N. BARMAN: SHRI V MAYAVAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to

- (a) whether Government have decided to set up a Committee to review the existing fiscal and other incentives for hotel industry;
- (b) if so, its composition and terms of reference; and
- (c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARO-JINI MAHISHI): (a) to (c). Yes, Sir. A Committee to review fiscal other incentives for the hotel industry is being set up immediately under the Chairmanship of Shri S. Bhootha-Director General. National lingam. Council of Applied Economic Research. with the Director General of Tourism as Member-Secretary and representatives of the Ministry of Finance, Planning Commission, Industrial Finance Corporation of India and India Tourism Development Corporations as Members. The Hotel Industry will also be represented on the Committee.

The terms of reference of the Committee are given in the attached statement.

STATEMENT

The terms of reference of the Committee on fiscal and other incentives for the hotel industry will be as follows:

- (i) review
 - (a) the development of different categories of hotel accommodation for tourists in the period 1969-74;

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- (b) the contribution of fiscal and other incentives (including allotment of sites and allocation of foreign exchange) to the development of the industry this hotel period:
- (c) factors inhibiting the development of hotels;

(ii) To consider

- (a) the likely demand for differen; categories of hotel accommodation for tourists in the period 1974-79;
- (b) the requirement of finance and likely sources of investment in the expansion of capacity this hotel period.

(iii) To recommend

the most economical appropriate system of fiscal and other incentives necessary to achieve the desired pattern of development of hotel industry in both the private and public sectors.

Supply of Coal to Bangladesh

- 5772. SHRI C. JANARDHANAN: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government will supply six lakh tonnes of coal to Bangladesh; and
 - (b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Minerals and Metals Trading Corporation of India Ltd., have concluded contracts with Bangladesh envisaging supply of 6.60 lakh tonnes of non-coking coal Grade I and II Steam and Slack during 1974. The supplies are scheduled to commence from January, 1974 @ 55,000 tonnes per month.

Relaxation in Restrictions on Foreign Tourists visiting Manipur

- TOMBI SINGH: 5773. SHRI N. Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government are aware that the present restrictions on tourist

traffic are serious obstacles to the growth of tourism in Manipur; and

(b) if so, the steps Government propose to take to bring about some relaxations in the inner-line permit system for foreign tourists visiting Manipur?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): (a) and (b). The restric-MAHISHI): (a) and (b). The restrictions imposed on the visit of foreigners to the Manipur area have not yet been The matter is still under consideration of the Government.

देशों के साथ हमझौता

5774 भी शिव कमार शास्त्री: क्या वाणिज्य मंत्री यह वताने की क्या करेंगे कि :

- (क) भारत ने वर्ष 1974 के लिये किन किन देशों के साथ जमझौते किये हैं: और
- (ख) इन समझौतों से भ.रत के विकास तथा समृद्धि में कितनी सहायता मिलने की मुम्भावना है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री ए० सी० जार्ज): (क) सोवियत संघ, चेक्रीस्ला वाकिया, जर्मन लोकतन्त्रीय गणराज्य हंगेरी. बल्गारिया, पोलंग्ड, रूमानिया, उत्तर कोरिया उत्तर वियतनाम, मंगोलिया, ब्राजील पेरू, बंगलादेश तथा यगोस्लाविया । पश्चिम यरोपीय देशों के साथ विद्यमान व्यापार करार 1974 के दौरान भी वैध है जब कि तक दोनों में से किसी पक्ष द्वारा सम्यक नोटिस देने के बाद वह समाप्त न कर दिया जाए।

(ख) व्यापार कशरों का उद्देश्य भारतीय व्यापार तथा आर्थिक समद्धि को बढाना है। एसे सभी देशों के सम्बन्ध में व्यापार सौदों में कितनी वृद्धि होगी, इसका पूर्वीनुमान नहीं लगाया जा सकता।

Indo-U.S. Agreement about P.I. 480 **Funds**

- 5775. SHRI PILOO MODY: Will the Minister of FINANCE be pelased to state:
- (a) whether the U.S. House and Senate Foreign Relations Committee has